

ITEM NO.15

COURT NO.0

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).10825/2020

HIGH COURT OF JUDICATURE FOR RAJASTHAN Petitioner(s)

VERSUS

THE STATE OF RAJASTHAN & ANR. Respondent(s)

Date : 03-04-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Vijay Hansaria, Sr. Adv.
Mr. Gopal Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Court convened through Video Conferencing.

Issue Notice.

In the meanwhile, there shall be interim stay
of the directions in paragraph 15 and 16 of the order
dated 31.03.2020 in S.B.Criminal Miscellaneous Second
Bail Application No.17767 of 2019.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master